

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-383 -2020

Pandit K. M. Tiwari Petitioner

V e r s u s

Marcel A. Remedious and others. Respondents

Adv. Mr. Sahil Sardessai for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 6th January, 2021.

ORDER:

Though the petitioner's counsel is seen on the screen, he could not communicate with the Court because of low bandwidth. At any rate, as the matter has come up for the first time today, the Court issues notice to the respondents, returnable on 20/1/2021.

2. Once the petitioner's counsel pays the process fee, the Registry will issue notice to the respondents.

3. Post the matter on 20/1/2021.

DAMA SESHADRI NAIDU, J.

AP/-